

**Final List of Creditors as on April 20<sup>th</sup> 2023 (90<sup>th</sup> day after Insolvency Commencement date)**

**LIST OF FINANCIAL CREDITORS WITH VOTING SHARE**

SI No.	Class of Creditors	Amount Claimed	Amount Admitted	Voting Percentage
1.	Secured Financial Creditors –			
	1. Union Bank of India	489928288	489928288	60.60%
	2. Dhanlaxmi Bank Ltd	318551619	318551619	39.40%
	<b>TOTAL</b>	<b>808479907</b>	<b>808479907</b>	<b>100%</b>

**LIST OF OPERATIONAL CREDITORS**

SI No.	Class of Creditors	Amount Claimed	Amount Admitted	
2.	Operational creditors –			
	• BRDC	171760711.00	*171760711.00	Claim up to CIRP commencement date
	• Mr Hareesh (interior decorator)	10417000.04	10417000.04	
	• Cochin Customs	13222418.00	13222418.00	
	• DGFT	20642612.00	20642612.00	
	<b>TOTAL</b>	<b>216042741.04</b>	<b>216042741.04</b>	

\*Under dispute with BRDC w.r.t lease agreement cancellation

**RAJMOHAN R**  
FCA, ACS, IP, RV, CAIIB, DISA



Insolvency Professional  
Regn.No: IBB/ IPA-001/IP -  
-P-02331/2020-2021/13517



20/4/2023  
THRISSUR